

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. IB- 1381(PB)/2018

IN THE MATTER OF:

M/s. Prakash Hospital Pvt Ltd

.... Petitioner

vs

Raheja Developers Limited

...Respondent

SECTION: Under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SHRI PRADEEP R. SETHI
Hon'ble Member (Technical)

PRESENTS:

For the Petitioners:

Ms. Radha Bansod, Advocate

For the Respondent:

Mr. Saurabh Kalia, Mr. Arjun Aggarwal,
Advocates

M.M. KUMAR, PRESIDENT

ORDER

This order shall dispose of (IB)-1381(PB)/2018,(IB)-1740(PB)/2018 & (IB)-130(PB)/2019.

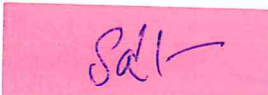
The necessity of going into the merit of the claim made by the petitioners in above mentioned petitions is obviated because against the Corporate Debtor we have admitted



another petition namely Ms. Shilpa Jain and Anr. vs Raheja Developers Limited, [(IB)-1321(PB)/2018] vide order dated 21.02.2019. As per the provisions of Section 11 of the Code, 2016 another Corporate Insolvency Process cannot be initiated against a corporate debtor that is undergoing a corporate insolvency resolution process. However, it is needless to add that the petitioners would be entitled to file their claim before the Insolvency Professional namely Mr. Jitesh Gupta with the address 257, Vardhman City Center, Near Shakti nagar Railway Under Bridge, Gulabi Bagh, Delhi-110052, registration number IBBI/IPA-002/IP-N00144/2017-18/10380 and email id – jitesh@jkgupta.com in accordance with law which shall be duly considered.

The office is directed to communicate a copy of the order to the Interim Resolution Professional, Financial Creditors and the Corporate Debtor immediately.

All the above mentioned petitions are disposed of in the above terms.


(M.M. KUMAR)
PRESIDENT

Sd/-

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

Pronounced under Rule 151 of the National Company Law Tribunal Rules, 2016 as Hon'ble Member (Technical) Sh. Pradcep R. Sethi is not holding the Court today.



Nirmala Vincent
(Court Officer)

20.08.2019
(VIDYA)